

PAPERS LAID ON THE TABLE

ANNUAL REPORT (1960-61) OF THE
FERTILIZER CORPORATION OF INDIA LTD.
AND RELATED PAPERS

THE MINISTER OF STEEL AND HEAVY
INDUSTRIES (SHRI C. SUBRAMANIAM) : Sir,
I beg to lay on the Table, under sub-section
(1) of section 619-A of the Companies Act,
1956, a copy each of the following papers: —

(i) Fifth Annual Report and Accounts of
the Fertilizer Corporation of India
Limited, New Delhi, for the year
1960-61, together with the Auditors'
Report on the accounts and the
comments of the Comptroller and
Auditor-General of India thereon.

(ii) Review by Government on the
working of the Corporation. [Placed in
Library. See No. LT-76/62 for (i) and
(ii).]

THE DELHI LAND HOLDINGS (CEILING)
RULES., 1961

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS (SHRI B. N.
DATAR) : Sir, I beg to lay on the Table, under
sub-section (3) of section 27 of the Delhi
Land Holdings (Ceiling) Act, 1960, a copy of
Notification No. F. 63/LRO/61-62/178, dated
the 5th April, 1962, publishing the Delhi Land
Holdings (Ceiling) Rules, 1961, issued by the
Delhi Administration. [Placed in Library. See
No. LT-78/62.]

MESSAGE FROM THE LOK SABHA

**THE APPROPRIATION (RAILWAYS) NO. 2
BILL, 1962**

SECRETARY: Sir, I have to report to the
House the following message received from
the Lok Sabha, signed by the Secretary of the
Lok Sabha: —

"In accordance with the provisions of
Rule 96 of the Rules

of Procedure and Conduct of
Business in Lok Sabha. I am
directed to enclose herewith a copy
of the Appropriation (Railways) No.
2 Bill, 1962, as passed by Lok
Sabha at its sitting held on the 4th
May, 1962.

2. The Speaker has certified that this Bill
is a Money Bill within the meaning
of article 110 of the Constitution of
India."

Sir, I lay the Bill on the Table.

**REFERENCE TO NOTICE OF MOTION
FOR PAPERS ON SITUATION
ARISING FROM CALCUTTA PORT
PILOTS' STRIKE**

SHRI BIREN ROY (West Bengal): Sir, I
had given notice of a motion for papers on
May 5, 1962 regarding the situation that has
arisen in Calcutta Port due to the strike by the
pilots there. I hope at least some statement
will be made here today by the Minister in
charge.

SHRI BHUPESH GUPTA (West Bengal): I
had also given notice of a similar motion for
papers. We see from the papers that the
Calcutta Port has been paralysed and that is
all due to the attitude of the Central
Government and the Port Commissioners. I
would like the hon. Minister to make a full
statement on this matter. This is a very serious
matter.

MR. CHAIRMAN: It is under corres-
pondence with the Ministers. They will make
a statement.

THE BUDGET (GENERAL), 1962-
63—continued.

श्री विमलकुमार मन्नालालजी
झोरड़िया (मध्य प्रदेश) : माननीय अध्यक्ष
महोदय जो बजट हमारा मंत्री महोदय
ने प्रस्तुत किया, उस बजट में उन्होंने